

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)- 504 (ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.01.2018**

**NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs.
Action Udhyog Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


For the Petitioner (s) : Counsel for the Petitioner.

For the Respondent (s) : Counsel for the Respondent.

ORDER

Talks of compromise are still in progress between the parties. Last opportunity is granted to the parties to ensure that a compromise is effected failing which the Petitioner shall argue out his case.

To come up on 16th January, 2018.


-S-d-1

**(Deepa Krishan)
Member (T)**


-S-d-1

**(Ina Malhotra)
Member (J)**